3)3 Disturbed Areas VAISAKHA 15, 1903 (SAKA) (Special Courts)
Amdt. Bill

MR. DEPUTY-SPEAKER: You give notice.

श्री राम विकास पास-शन : हमने नें।टिस दिया है ।

MR. DEPUTY-SPEAKER: We have to run the House.

(Interruptions)

MR. DEPUTY-SPEAKER: All of you please sit down. I will go to the next item. Let us not waste the time of the House.

(Interruptions)

MR. DEPUTY-SPEAKER: Are you withdrawing your amendment Mr. Satyasadhan Chakraborty?

SHRI SATYASADHAN CHAKRA-BORTY (Calcutta South): No. I want to make a statement.

MR. DEPUTY-SPEAKER: You cannot speak now. I will go to the next item.

(Interruptions)

MR. DEPUTY-SPEAKER: I have going to the next item. I am not permitting anybody. It will not go on record. I have already made it clear during Zero Hour and now also.

(Interruptions) \*\*

MR DEPUTY-SPEAKER: It will not go on record. I would appeal to you to kindly cooperate and allow me to go to the next item.

DISTURBED AREAS (SPECIAL COURTS) AMENDMENT BILL-Contd.

MR. DEPUTY-SPEAKER: Are you withdrawing your amendment?

SHRI SATYASADHAN CHAKRA-BORTY: No. I want to speak on it.

MR. DEPUTY-SPEAKER: You cannot speak on it.

(Interruptions)

MR. DEPUTY-SPEAKER: The question is:

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"That the Bill be circulated for the purpose of eliciting opinion thereon by the 31st July, 1981."(6).

The motion was negatived.

(Interruptions) \*\*

Shri Mani Ram Bagri, Shri George Fernandes and some other hon. members then left the House.

(Interruptions) \*\*

MR. DEPUTY-SPEAKER: Now I shall put the motion for consideration to the vote of the House. The question is:

"That the Bill to amend the Disturbed Areas (Special Courts) Act, 1976, be taken into consideration." those in favour will please say 'Aye'.

SEVERAL HON. MEMBERS: 'Aye'.

MR. DEPUTY-SPEAKER: Those against will please say 'No'.

SOME HON, MEMBERS: 'No'.

MR. DEPUTY-SPEAKER: I think the 'Ayes' have it. The 'Ayes' have it.

SOME HON. MEMBERS: The 'Noes' have it.

18.00 hrs.

MR. DÉPUTY-SPEAKER: Let the lobbies be cleared. The lobbies have been cleared.

The question is:

"That the Bill to amend the Disturbed Areas (Special Courts) Act, 1976, be taken into consideration."

The Lok Sabha divided:

<sup>\*\*</sup>Not recorded.

AYES

Division No. 16]

Ahmad, Shri Mohammad Asrar Ankineedu Prasad Rao, Shri P.

Anwar Ahmad, Shri

Arakal, Shri Xavier

Baitha, Shri D. L.

Baleshwar, Ram, Shri

Banatwalla, Shri G. M.

Bansi Lal, Shri

Bhagwan Dev, Acharya

Phakta, Shri Manoranjan

Chandrakar, Shri Chandu Lal

Chandrashekharappa, Shri T. V.

Chennupati, Shrimati Vidya Chingwang Konyak, Shri

Daga, Shri Mool Chand

Dennis Shri N.

Dev, Shri Sontosh Mohan

Dhandapani Shri C. T. Dogra, Shri G. L.

Doongar Singh, Shri

Dubey, Shri Ramnath Era Mohan, Shri

Fernandes, Shri Oscar

Gadgil, Shri V. N.

Gehlot, Shri Ashok

Gomango, Shri Girdhar Gounder, Shri A. Senapathi

Hembrom, Shri Seth

Jaffer Sharief, Shri C. K. Jain, Shri Virdhi Chander

Jamilur Rahman, Shri

Jena, Shri Chintamani

Karma, Shri Laxman Khan, Shri Arif Mohammad

Krishna Pratap Singh, Shri Kulandaivelu, Dr. V.

Mahala Shri R P. Mallanna, Shri K.

Mallikarjun, Shri Mallu, Shri Anantha Ramulu

Mishra, Shri Ram Nagina

Misra, Shri Harinatha Misra, Shri Nityananda

Mohanty, Shri Brajamohan Mohite, Shri Yashawantrao Motilal Singh Shri

Mukhopadhyay, Shri Ananda Gopal Murugian, Shri S.

Nagaratnam, Shri T. Naidu, Shri P. Rajagopal

Naikar, Shri D. K. Namgyal, Shri P.

Nandi Yellaiah, Shri Narayana, Shri K. S.

Panday Shri Kedar Panigrahi, Shri Chintamani Panika, Shri Ram Pyare

Parashar, Prof. Narain Chand Patel, Shri Amrit

Patil. Shri Veerendra Potdukhe, Shri Shantaram Pradhani, Shri K.

Patel, Shri C. D.

Ram, Shri Ramswaroop

Rane, Shrimati Sanyogita Ranga, Prof. N. G.

Ranjit Singh, Shri Rao, Shrimati B. Radhabai Ananda

Rao, Shri M. Satyanarayan Rathod, Shri Uttam

Sahi, Shrimati Krishna Sawant, Shri T. M.

Shaktawat Prof. Nirmala Kumari

Shakyawar, Shri Nathuram Shanmugam, Shri P.

Sharma, Shri Kali Charan Sharma, Shri Nawal Kishore Shastri, Shri Dharam Dass

Sidnal, Shri S. B.

Singaravadivel, Shri S.

Singh, Dr. B. N

Singh Deo Shri K P. Soren, Shri Hari Har

Sreenivasa Prasad, Shri V. Subburaman, Shri A. G.

Sukhadia, Shri Mohan Lal

Sparrow, Shri R. S.

Sunder Singh, Shri Tayyab Hussain, Shri

Tewary, Prof. K. K. Thorat, Shri Bhausaheb

Tudu, Shri Manmohan Vairale, Shri Madhusudan

Varma, Shri Jai Ram Venkataraman, Shri R.

Venkatasubbajah, Shri P. Vyas, Shri Girdhari Lal

Yazdani, Dr. Golam Yusuf, Shri Mohmed

Zail Singh Shri

Zainul Basher, Shri NOES

Agarwal, Shri Satish Basu, Shri Chitta

Biswas, Shri Ajoy Chakraborty, Shri Satyasadhan

Chatterjee, Shri Somnath Choudhury, Shri Saifuddin

Ghosh, Shri Niren Ghosh Goswami, Shrimati Bibba Gopalan, Shrimati Suseela

Halder, Shri Krishna Chandra Hannan Mollah, Shri

Jatiya, Shri Satyanarayan

Horo, Shri N. E.

\*Wrongly voted for NOES.

Unnikrishnan, Shri K. P.

Verma, Shri R. L. P. Zainal Abedin, Shri

Lawrence, Shri M. M.

Mandal, Shri Mukunda

Masudal Hossain, Shri Syed

Mukherjee, Shrimati Geeta

Mukherjee, Shri Samar

Pal, Prof. Rup Chand

Ngangom Mohendra, Shri

Parulekar, Shri Bapusaheb

Paswan, Shri Ram Vilas

Rajda, Shri Ratansinh

\*Ramamurthy, Shri K.

Saha, Shri Ajit Kumar

Saha, Shri Gadadhar

Shamanna, Shri T. R.

Suraj Bhan, Shri

Shastri Shri Ramavatar

Sarangi, Shri R. P. Sen. Shri Subodh

Riyan, Shri Baju Ban

Roy, Dr. Saradish

Maitra, Shri Sunil

Mhalgi, Shri R. K.

Modak, Shri Bijay

MR. DEPUTY SPEAKER: Subject to Correction the \*\*result of the division is: AYES: 101; NOES: 39.

House now stands adjourned till 11

The motion was adopted. DEPUTY SPEAKER: The

A.M. tomorrow.

18.05 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, May 6, 1981/Vaisakha 16, 1903 (Saka)

K.

Ramamurthy:

NOES: Sarvashri Ram Kinkar, Devi Lal and Mohammad Ismail.

<sup>\*\*</sup>The following Members also recorded their votes: AYES: Sarvashri H. R. Parmar, Virdha Ram Phulwariya and